

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 254 /1993 (in OA No. 72/91)

Beem Raj Meena Versus UDJ & Ors.

Date of Order

Orders

This is an M.P. (in OA. No. 72/91 - in due course) for "Early Hearing" of the OA. This is in order.

so (T) *[Signature]*

[Signature]

23/4/93

Mr. Anil Chaudhary for petitioner.

Register & Put up in Court
for admission on.....27-4-93 after OA

[Signature]
REGISTRAR
G.A.T., JAIPUR

27/4/93

None present for the petitioner

Looking to the pendency, the application (OA 72/91) cannot be heard earlier. The petition is rejected. The MP stands disposed of accordingly.

Copy sent
to the app.
& refd. court
On vide 3113 to 3114
Date 10.5.93
[Signature]

[Signature]
(O.P. Sharma)
MEMBER(A)

[Signature]
(D.L. Mehta)
Vice-Chairman